

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
NEW DELHI

HAIDER ALI

VERSUS

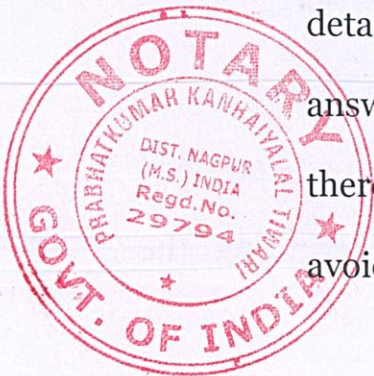
UNION OF INDIA

Additional Reply of the Respondent no 13 (Vidarbha Cricket Association, Civil Lines) in respect of the order of this Hon'ble Tribunal dated 22.01.2026

The Vidarbha Cricket Association, Civil lines Respondent no. 13 most respectfully submits as under:

1. That the present execution proceedings have been filed by the Applicant objecting to use of the groundwater by the respondents for maintenance of the cricket playgrounds without availing alternatives like STP treated water and installing Rain Harvesting System.

2. That, the Respondent Association has installed STP and also Rain Harvesting System and is also having requisite No Objection Certificate for using ground water. That, the details of the same have been brought on record by the answering Respondents by way of earlier affidavits and therefore the same are not mentioned in this affidavit to avoid repetition. That on the last date of hearing i.e.



22/01/2026 this Hon'ble Tribunal had orally directed the Respondents to explore possibility of getting STP water from the Municipal Corporation so as to reduce the usage of the ground water.

3. It is respectfully submitted that the Respondent had made certain communications to the Municipal Corporation in that regards. The first communication was addressed to Superintending Engineer, Environment and Public Works, Nagpur Municipal Corporation, Nagpur on 05/03/2026. That the said communication was received by the said authority. In the said letter the answering respondent had asked the authority regarding whether it can supply treated STP water for irrigation of the cricket ground of the Respondent VCA Cricket Ground at Civil lines. It is pertinent to point out that Nagpur Municipal Corporation did not reply to the said letter. That the copy of the said letter is annexed herewith and is marked as ANNEXURE "A".

4. Thereafter, the Respondent had obtained technical inputs from its Consulting Agronomist regarding the



requirements of water quality for maintenance of cricket grounds conforming to BCCI and International Standards.

As per expert advice, the water required should be of following parameters:

- pH: 6.0 – 7.5
- Total Alkalinity (as CaCO₃): 50 – 100 mg/L
- Total Dissolved Solids (TDS): < 500 mg/L
- BOD: < 10 mg/L
- COD: < 50 mg/L
- SAR: < 3.0
- Chloride: < 100 mg/L
- Bicarbonates: < 120 mg/L

Further, it has been advised that testing for heavy metals and trace elements (including Lead, Cadmium, Chromium, Arsenic, Mercury, Nickel, Zinc, Copper, Boron, Iron, etc.) is essential prior to use, to prevent long-term soil degradation and ensure safety of the turf and sub-soil.

5. That, as no response was received by the Corporation on its earlier letter dated 05/03/2026, the Respondent again wrote a reminder letter on 01/04/2026 to Corporation this time addressed to the Commissioner of Municipal Corporation. The said letter also contained the requirements mentioned above. Further the Municipal Corporation was also requested to:

- a) Confirm whether treated STP water supplied by NMC can meet the above indicative specifications.



- b) Provide the latest water quality analysis reports of the relevant STP(s), including heavy metal profile.
- c) Inform the feasible modes of supply, including:
 - pipeline connectivity;
 - tanker-based supply; or
 - any other suitable arrangement.
- d) Indicate the quantity that can be supplied on a regular basis and the reliability of such supply.
- e) Provide details of cost implications, if any.
- f) Confirm whether, alternatively, NMC can facilitate supply of raw sewage / influent water for treatment at VCA's end.

That the copy of the said letter is annexed herewith and is marked as ANNEXURE "B".

6. That the Respondent again wrote a reminder letter to Superintending Engineer, Environment and Public Works, Nagpur Municipal Corporation, Nagpur on 08/04/2026.

That after receiving the same a response was received from the said official on 08/04/2026. In the said reply the Corporation has stated that they have four STP's available. Two are at Bhandewadi area, one at Mankapur area and one at Mokshadham area. It is further stated that out of four STP's, tertiary treatment is being carried out at all STPs except Mokshadham. Further the said letter stated the parameters on which the testing of water samples for the



STP's is carried out. The said later also clarifies that the testing for all the parameters as requested by the Association is presently not being carried out by the Corporation, though the same can be undertaken but it would require sometime. That the copy of the letter given by the association to the Corporation and Corporations reply on it are Annexed herewith and is marked as ANNEXURE "C"& "D".

7. That the Respondent is actively examining the feasibility of utilizing treated STP water in consultation with the Municipal Corporation and the technical experts. However, the Respondent will be in a better position to submit further inputs regarding the issue by filing an additional affidavit only after complete water quality reports and technical assessment are done so as to ensure that the same meets water quality requirements for maintenance of cricket grounds conforming to BCCI and International Standards.

Hence this reply.



NAGPUR

DATED- 13/4/26

Aniket

Aniket Deodhar,

CEO, VCA, Civil Lines

SOLEMN AFFIRMATION

I, Shri Aniket Deodhar, aged about ___ yrs, Occ- Chief Executive Officer of VCA situated at Civil lines, Nagpur do hereby take oath and state on solemn affirmation that the instant Reply has been drafted by the Counsel, as per my instructions. I further affirm and say that the contents narrated in Paras 1 to 6 above are true and correct according to my personal knowledge and information received from official records and believed by me to be true.

Hence, verified and signed at Nagpur on this 13th day of April, 2026.

I know and identify deponent

Advocate

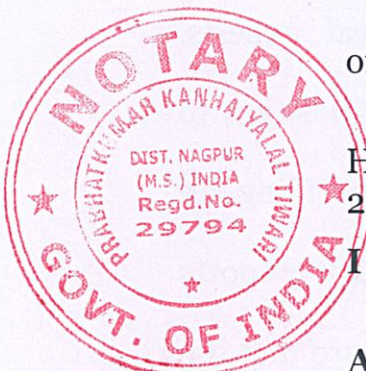
(S. P. Deshpande)

SWORN/SOLEMNNY AFFIRMED
BY Shri Aniket Deodhar *Aniket*

WHO IS PERSONALLY KNOWN
TO ME AND IDENTIFIED BY Adv. S. P. Deshpande

BEFORE ME THIS THE
DAY OF 13/04/2026
AT NAGPUR.

Prabhatkumar K. Tiwari
PRABHATKUMAR K. TIWARI
NOTARY
DISTRICT NAGPUR MAHARASHTRA



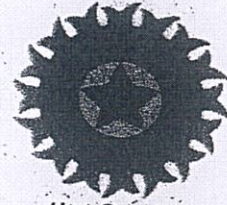
Ann 'A'

2812



VIDARBHA CRICKET ASSOCIATION

(Affiliated to the Board of Control for Cricket in India)
Civil Lines, Nagpur 440001. Tel.: 2527467, 2541908, 2556961
Fax: 0712 - 2524006. Email: admin@vca.co.in



Hon. Secretary
SANJAY BADKAS

President
JUSTICE VINAY M. DESHPANDE
FORMER JUDGE OF BOMBAY HIGH COURT

Ref. No. VCA/SECY/2025-26/875

Date: 05.03.2026

To,
Dr. Shweta Banerjee
Superintending Engineer,
Environment and Public Works,
Nagpur Municipal Corporation,
Nagpur.

Subject: Inquiry regarding feasibility of supply of treated sewage (STP) water for irrigation of cricket ground at VCA Stadium, Civil Lines

Dear Madam,

This is to inform that in the proceedings pending before the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, the Tribunal has advised the Vidarbha Cricket Association (VCA) to explore the possibility of utilising treated sewage water, wherever feasible, for irrigation of the cricket ground with a view to reducing the usage of groundwater.

In this regard, the Association seeks to ascertain from the Nagpur Municipal Corporation whether it would be feasible for NMC to supply treated sewage (STP) water for irrigation purposes at the VCA Stadium situated at Civil Lines, Nagpur.

You are also requested to indicate the quality parameters and standards applicable to such treated water as maintained by NMC. We would appreciate if you will certify such treated water.

You are kindly requested to inform the Association on the following aspects:

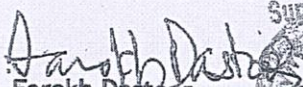
1. Whether treated STP water can be supplied by NMC for irrigation of the VCA ground at Civil Lines.
2. The source STP from which such supply could be made and the approximate distance involved.



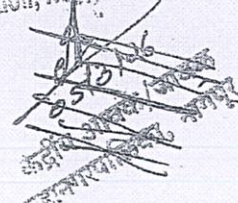
The above information will enable the Association to place the factual position before the Hon'ble Tribunal and consider appropriate measures in accordance with the directions issued.

We shall be grateful if the necessary details could kindly be provided at the earliest.

Thanking you.

Yours faithfully,


Farokh Dastoor
CEO, VCA.


5/3/26
Superintendent Engineer (Water Works)
Nagpur Municipal Corporation, Nagpur.



o/c

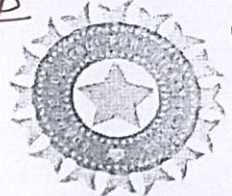
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Ann 'B'



o/c

President

JUSTICE VINAY M. DESHPANDE
FORMER JUDGE OF BOMBAY HIGH COURT

Hon. Secretary
SANJAY BADKAS

Ref. No. VCA/SECY/2026-27/01

Date: 01.04.2026

To,
The Municipal Commissioner,
Nagpur Municipal Corporation,
Nagpur.

Subject: Reminder - Feasibility of supply of treated STP water for irrigation of VCA Stadium,
Civil Lines.

Madam,

Please refer to our letter no. VCA/SECY/2025-26/875 dated 05.03.2026 addressed to your office regarding feasibility of supply of treated sewage (STP) water for irrigation of the cricket ground at VCA Stadium, Civil Lines, in compliance with the observations of the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

We respectfully submit that a response to the aforesaid communication is awaited.

In continuation thereof, the Vidarbha Cricket Association has, in the interim, obtained technical inputs from its Consulting Agronomist regarding the water quality requirements for maintenance of cricket grounds conforming to BCCI and international standards.

As per expert advice, the irrigation water is required to broadly conform to the following parameters:

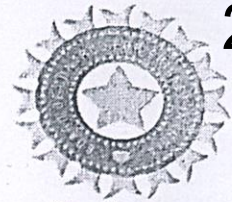
- pH: 6.0 - 7.5
- Total Alkalinity (as CaCO₃): 50 - 100 mg/L
- Total Dissolved Solids (TDS): < 500 mg/L
- BOD: < 10 mg/L
- COD: < 50 mg/L
- SAR: < 3.0
- Chloride: < 100 mg/L
- Bicarbonates: < 120 mg/L

Quankhede
02/4/26
केन्द्रीय आचक/जावत
महानगरपालिका, नागपूर.



VIDARBHA CRICKET ASSOCIATION

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President
JUSTICE VINAY M. DESHPANDE
FORMER JUDGE OF BOMBAY HIGH COURT

Hon. Secretary
SANJAY BADKAS

Further, it has been advised that testing for heavy metals and trace elements (including Lead, Cadmium, Chromium, Arsenic, Mercury, Nickel, Zinc, Copper, Boron, Iron, etc.) is essential prior to use, to prevent long-term soil degradation and ensure safety of the turf and sub-soil.

In view of the above, you are kindly requested to:

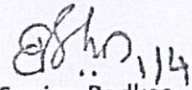
1. Confirm whether treated STP water supplied by NMC can meet the above indicative specifications.
2. Provide the latest water quality analysis reports of the relevant STP(s), including heavy metal profile.
3. Inform the feasible modes of supply, including:
 - o pipeline connectivity;
 - o tanker-based supply; or
 - o any other suitable arrangement.
4. Indicate the quantity that can be supplied on a regular basis and the reliability of such supply.
5. Provide details of cost implications, if any.
6. Confirm whether, alternatively, NMC can facilitate supply of raw sewage / influent water for treatment at VCA's end.

The above information is required to enable the Association to place a **complete and technically informed position** before the Hon'ble National Green Tribunal on the next date of hearing.

We request you to kindly treat this matter as urgent and provide the requisite information at the earliest.

Thanking you.

Yours faithfully,


Sanjay Badkas,
Hon. Secretary, VCA.

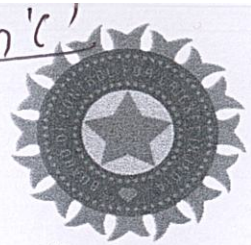
Encl.: Technical note received from Consulting Agronomist

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Hon. Secretary
SANJAY BADKAS

President
JUSTICE VINAY M. DESHPANDE
FORMER JUDGE OF BOMBAY HIGH COURT

Ref. No. VCA/SECY/2026-27/014

Date: 08.04.2026

To,
Dr. Shweta Banerjee,
Superintending Engineer,
Environment and Public Works,
Nagpur Municipal Corporation
Nagpur.

Subject: Reminder - Feasibility of supply of treated STP water for irrigation of VCA Stadium, Civil Lines

Madam,

Please refer to our letters no.VCA/SECY/2025-26/875 dated 05.03.2026 and VCA/SECY/2026-27/01 dated 01.04.2026, addressed to your office regarding feasibility of supply of treated sewage (STP) water for irrigation of the cricket ground at VCA Stadium, Civil Lines, in compliance with the observations of the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

We respectfully submit that a response to the aforesaid communication is awaited.

We reiterate that the Vidarbha Cricket Association has, in the interim, obtained technical inputs from its Consulting Agronomist regarding the water quality requirements for maintenance of cricket grounds conforming to BCCI and international standards.

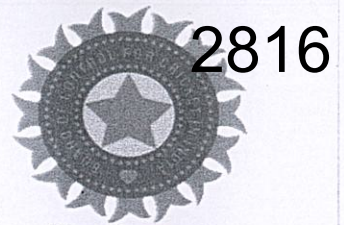
As per expert advice, the irrigation water is required to broadly conform to the following parameters:

- pH: 6.0 - 7.5
- Total Alkalinity (as CaCO₃): 50 - 100 mg/L
- Total Dissolved Solids (TDS): < 500 mg/L
- BOD: < 10 mg/L
- COD: < 50 mg/L
- SAR: < 3.0
- Chloride: < 100 mg/L
- Bicarbonates: < 120 mg/L



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Further, it has been advised that **testing for heavy metals and trace elements** (including Lead, Cadmium, Chromium, Arsenic, Mercury, Nickel, Zinc, Copper, Boron, Iron, etc.) is essential prior to use, to prevent long-term soil degradation and ensure safety of the turf and sub-soil.

In view of the above, you are kindly requested to:

7. Confirm whether treated STP water supplied by NMC can meet the above indicative specifications.
8. Provide the latest **water quality analysis reports** of the relevant STP(s), including heavy metal profile.
9. Inform the feasible modes of supply, including:
 - o pipeline connectivity;
 - o tanker-based supply; or
 - o any other suitable arrangement.
10. Indicate the quantity that can be supplied on a regular basis and the reliability of such supply.
11. Provide details of **cost implications**, if any.
12. Confirm whether, alternatively, NMC can facilitate supply of raw sewage / influent water for treatment at VCA's end.
13. That approximately 33.00 m³/day STP Water will be required subject to increase or decrease due to seasonal changes.

The above information is required to enable the Association to place a **complete and technically informed position before the Hon'ble National Green Tribunal** on the next date of hearing.

We request you to kindly treat this matter as urgent and provide the requisite information at the earliest.

Thanking you.

Yours faithfully,

Aniket Devdhar,
CEO, VCA.



**OFFICE OF THE CORPORATION OF THE CITY, NAGPUR.
(PUBLIC HEALTH ENGINEERING DEPARTMENT)**

4th Floor, New Administrative Building, Mahanagar Palika Marg,
Civil Lines, Nagpur - 440 001
Web Site :- www.nmcnagpur.gov.in
Email:- sdehqww@gmail.com

No. SE/28/PHE/2026

Date: 08/04/2026

To,
Hon. Secretary,
VCA.

Subject : Feasibility of supply of Treated STP water for Irrigation of VCA Stadium, Civil Lines.
Reference : VCA/SECY/2026-27/014 DT. 08.04.2026

This is with respect to letter under reference above, wherein you have enquired if the treated STP water confirms to the following parameters:

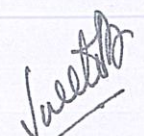
- pH: 6.0-7.5
- Total Alkalinity (as CaCO₃): 50 – 100 mg/L
- Total Dissolved Solids (TDS) : <500 mg/L
- BOD: < 10 mg/L
- COD: < 50 mg/L
- SAR: < 3.0
- Chloride: <100 mg/L
- Bicarbonates: <120 mg/L

You have also requested for testing for heavy metals and trace elements (including Lead, Cadmium, Chromium, Arsenic, Mercury, Nickel, Zinc, Copper, Boron, Iron etc.).

In view of the above, we would hereby like to inform that at present 4 STPs of capacity viz. 200 MLD at Bhandewadi, 130 MLD at Bhandewadi, 5 MLD at Mankapur and 5 MLD at Mokshdham are being maintained by NMC. Out of the aforesaid STPs, tertiary treatment is being carried out at all STPs except Mokshdham. Regular testing of Water sample at all STPs (where tertiary treatment is done) is carried out for the following parameters:

Sr.No.	Test Parameters	Unit	Treated STP Water
1	pH	-	7.73
2	Total Suspended Solid	Mg/L	3.5
3	Dissolved Oxygen	Mg/L	6.2
4	COD	Mg/L	32.0
5	BOD (5 days 20°C)	Mg/L	1.2
6	Total Nitrogen	Mg/L	5.6
7	Total Phosphorous	Mg/L	0.4

For the remaining parameters as asked by your goodself, NMC would have to get them tested. This would require some time.


Superintending Engineer,
Public Health Engineering Department
Nagpur Municipal Corporation
Nagpur.